

(a) whether the Pakistani Marine Security Force squad intruded into the Indian territorial waters of Jakhau port in Kutch district on the Republic Day eve;

(b) if so, the details of the incident; and

(c) the steps taken by the Government to prevent the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) and (b). Two incidents of alleged harassment of Indian fishermen by the Pakistani Maritime Security Agency were reported to the Commanding officer Coast Guard Station. Okha, on the 27th January 1992. the reports claimed that 5 Indian fishing boats were looted and relieved of their fish catch, fishing gear and fuel, amounting to approximately Rs. 6 lakhs. The exact locations of the reported incidents could not be established by the fishermen.

(c) The Coast Guard ships and aircraft carry out regular patrolling/surveillance in the Indian EEZ and maintain a constant vigil on the Indian side of the national Intentional Boundary Line (IBL).

Closure of some Departments Under Ministry of Commerce

863. SHRI BASU DEB ACHARIA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have decided to close down some departments under the control of his Ministry; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). No, Sir.

Introduction of New D.T.C. Service

864. SHRIMATI GEETA MUKHERJEE:
DR. Y.S. RAJASEKHAR REDDY:
SHRI SURENDRA PAL PATHAK:
SHRI SURYA NARAIN YADAV:
SHRI MUMTAZ ANSARI:
SHRI MADAN LAL KHURANA:
SHRI P.M. SAYEED:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of routes of 'Greenline' and Limited Stop' buses plying under D.T.C. operation as on date;

(b) the details of new routes on which these buses are likely to be started;

(c) whether a large number of ordinary buses have been replaced by these buses recently as a result of which people are forced to pay more per journey;

(d) if so, the reasons therefor and how the old withdrawn buses are being utilised; and

(e) the steps taken by the Government to increase the number of ordinary buses specially during peak hours?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) As on date D.T.C. Operates 68 Greenline routes and 2432 Limited Stop Trips.

(b) The routes on which these buses will be started in future will be based on the assessment made on the basis of commuters' demands and availability of buses.

(c) and (d). During the last six months

only 359 ordinary trips have been changed into Limited Stop Services and 134 Green-line buses introduced. Ordinary regular services are also available on these routes for those who want to pay ordinary fare. All old buses withdrawn are scrapped.

(e) On account of resource constraints, DTC is able to utilise the Plan Funds only for partial replacement of its over-aged buses and hence there is no addition to the fleet. However, Delhi Administration have finalised the scheme for grant of 3000 Stage Carriage Permits to private operators to meet the demands of the commuters.

[*Translation*]

**Conversion of Black Money Into
White**

865. SHRIMATI SHEELAGAUTAM:
SHRI RAJESH KUMAR:
SHRI TEJ NARAYAN SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "State Bank ke Madad Se 25 crore ka kala dhan safed kiya gaya" appearing in Janasatta of January 23, 1991;

(b) if so, the reaction of the Government in this regard;

(c) whether some Customs Officers were also involved in this bungling and if so, the number thereof;

(d) whether any action has been taken by the Government against guilty businessmen and officers; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) to (e). The allegations contained in the news item are being enquired into and the enquiry is still not complete. On completion, the details of the findings and the action taken thereon will be laid on the Table of the House.

**Foreign Currency recovered from
officers of Diesel Locomotive Works,
Varanasi**

866. SHRIMATI SHEELAGAUTAM:
SHRI RAJESH KUMAR:
SHRI TEJ NARAYAN SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware that some foreign currency was recovered during the raids conducted recently on the residence of some officers of the Diesel Locomotive Works, Varanasi;

(b) if so, the details of the case and the currencies seized; and

(c) the action taken against those officers for possessing foreign currency illegally?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). As a result of search conducted by officers of the Directorate of Enforcement on 23.8.91 at the residence of Shri R.C. Sethi, General Manager (now retired) Diesel Locomotive Works Varanasi, foreign exchange of US \$ 264, St. 35/-, 3 TCs of £ 50/- each, Aus. \$ 150/-, D.M. 60/-, D.G.I. 110/-, Belg. Fr. 500/-, UAE Dharm 5/-, Singapore \$ 1/- Italian Lira 500/-, Pak Rs. 5/- Kuwaiti Dinars 5/- (Total worth Rs. 20,000/- approx.) which were stated to be unspent